

**GOVERNMENT OF INDIA
MINISTRY OF RURAL DEVELOPMENT
DEPARTMENT OF RURAL DEVELOPMENT**

**LOK SABHA
UNSTARRED QUESTION NO. 2396
ANSWERED ON 06/08/2024**

DISBURSEMENT AMOUNT UNDER PMAY-G IN WEST BENGAL

2396 SMT. MALA ROY:

Will the Minister of RURAL DEVELOPMENT be pleased to state:

- (a) the details of units sanctioned under Pradhan Mantri Awaas Yojana-Gramin (PMAY-G) in the State of West Bengal during the last three years; and**
- (b) the details of amount disbursed for such yojana during the said period?**

ANSWER

**MINISTER OF STATE IN THE MINISTRY OF RURAL DEVELOPMENT
(DR. CHANDRA SEKHAR PEMMASANI)**

(a): Under the Pradhan Mantri Awaas Yojana- Gramin (PMAY-G), 12,73,614 houses have been sanctioned to the beneficiaries during the last three years (2021-22 to 2023-24) by the State Government of West Bengal.

(b): The Central share under PMAY-G is released directly to the State/Union Territory (UT), considering the State/UT as a unit, on the basis of balance targets, liabilities and unspent balance available. Further, release of these funds to beneficiaries from the Single Nodal Account (SNA) of the PMAY-G is done by the respective State/UT. During the last three years, the Ministry has released Rs. 687.84 crore to the State Government of West Bengal as the Central Share of funds under the PMAY-G. Further, the State Government has utilised Rs. 6,612.08 crore during the last three years from the SNA of the PMAY-G which also includes Central share and corresponding State matching share released in previous years.
